

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

106. C.P.(IB)-431(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: Catalyst Trusteeship Limited

V/s.

Marvel Realtors and Developers Limited

Appearances:

For Petitioner : Adv. Shyam Kapadia a/w. Adv. Yash Dhruva, Adv.
Ruchita Jain i/b. MDP & Partners

For Respondent : Adv. Amir Arsiwala

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Heard the counsel on both sides. Parties are at liberty to file written submissions not exceeding 4 pages and compilation of judgement, if any. List on **06.05.2024** for written submission.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)